

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) to (c) No, Sir. No import licence or C.C.P. has been issued nor any foreign exchange released for this purpose to any Ministers.

रेलवे स्टेशनों पर निजी कैंटीन

७७०. श्रीमती सरला भदौरिया : क्या रेल मंत्री यह बताने की कृपा करेंगे कि प्रत्येक रेलवे में किन किन स्टेशनों पर निजी कैंटीन चलाये जा रहे हैं और इसके क्या कारण हैं ?

f [PRIVATE CANTEENS ON RAILWAY STATIONS

770. SHRIMATI SARLA BHADAU-RIA: Will the Minister of RAILWAYS "be pleased to state the names of stations on each Railway, where private canteens are being run and the reasons therefor?]

रेल मंत्रालय में राज्य मंत्री (श्री राम सुभग सिंह): स्पष्ट है कि माननीय सदस्य का तात्पर्य रेलवे स्टेशनों पर खान-पान और खोपचे की उन सिव्बन्दियों से है जिनका संचालन ठेकेदारों द्वारा किया जाता है। वांछित सूचना के संकलन में काफी परिश्रम और समय लगेगा और इससे जो नतीजा निकलने की सम्भावना है, वह इसमें लगने वाले पश्चिम और समय के अनुरूप नहीं होगा।

६४ स्टेशनों को छोड़कर जिन पर खाने पीने की चीजों की विक्री के लिए विभागीय व्यवस्था की गयी है, लगभग २,४०० स्टेशनों पर यह व्यवस्था ठेकेदारों द्वारा की गयी है। सभी स्टेशनों पर विभागीय खान-पान व्यवस्था शुरू करने का इरादा नहीं है, लेकिन हम यह जरूर चाहते हैं कि सभी खान पान सिव्बन्दियों में, चाहे रेलवे के ब्रदर्थ में हों या ठेकेदारों के, अच्छा भोजन मिले और सेवा के स्तर में सुधार हो।

[[THE MINISTER OF STATE IN THE "MINISTRY OF RAILWAYS (SHRI

RAM SUBHAG SINGH) : Apparently, the member has in mind catering or vending establishments provided at railway stations and managed by contractors. Compilation of the information desired will involve considerable labour and time which will not be commensurate with the results likely to be achieved.

Excepting 94 stations at which arrangements for the sale of edibles are made departmentally, at other stations, about 2,400 in number, the arrangements are through contractors. It is not the intention to introduce departmental catering at all stations but to improve the quality of food and standard of service in all catering establishments run both departmentally as well as through contractors.]

TRANSFERS OF PARCEL CLERKS OF DELHI RAILWAY STATION

771, SHRI JAGAT NARATHN: Will the Minister of RAILWAYS be pleased to state:

(a) the names of the parcel clerks of Delhi railway station whose transfers were ordered' vide Railway Administration letter dated the 18th June, 1964;

(b) whether it is a fact that all these clerks had stayed long enough at Delhi Station and some of them had been warned or punished on complaints of corruption; and

(c) whether, it is a fact that the transfers of these people have since been cancelled? a

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) Shri Jugal Kishore (ii) Shri Bal-krishan (iii) Shri Shori Lai Bali (iv) Shri Shanti Prakash;

(b) Their period of stay at Delhi Railway Station before transfer orders ranged from 2 to 14 years. None of them has been warned or punished on complaints of corruption.

(c) No.